



\$~31, 41 to 144

* IN THE HIGH COURT OF DELHI AT NEW DELHI

- 31
- + W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner Through: Mr.Kishore Kunal and Ms. Ankita Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Asheesh Jain, CGSC with Mr. Gauray Kumar, Advocate for R-1

Gaurav Kumar, Advocate for R-1
Mr. Vivek Gurnani, Mr. Sanjeev
Menon, Ms. Abhipriya Rai and Mr.
Vivek Gaurav, Advocates for NAA
and DGAP.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for

41

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

R-4.

Versus

UNION OF INDIA & ORS. Through: Ms. Pratima N. Lakra, CGSC with Ms. Vrinda Baheti and Mr. Kashish G. Baweja, Advocates for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr. Aditya Singla, SSC with Ms.

Page 1 of 47

This is a digitally signed order.





Charu Sharma, Advocate for R-4.

+W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr. Tarun Gulati, Sr. Advocate with Mr.Sparsh Bhargava with Ms.Ishita Farsaiya, Mr. Apoorv Shukla, Ms. Prabhaleen S Kaur Shukla and Ms. Vanshika Taneja, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr. Anurag Ahluwalia, CGSC for Through UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

43

42

W.P.(C) 13194/2018 +

SHARMA TRADING COMPANY Petitioner Mr. Naresh Thacker, Mr. Kumar Through: Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Versus

UNION OF INDIA & ORS. Respondents Mr. Anurag Ahluwalia, CGSC for Through: UOI.

Ms. Aakanksha Kaul, Advocate Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

44 +

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner Through: Mr. Ajay Bhargava, Ms. Vanita Bhargava, Advs.

Page 2 of 47

This is a digitally signed order.



Versus



UNION OF INDIA & ORS. Respondents Mr. Vikrant N. Goyal, Advocate with Through: Ms. Anushka Jaiswal, Advocates for UOI. Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates.

> Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

45

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:ITS SECRETARY & ORS...... RespondentsThrough:Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4.

Page 3 of 47

This is a digitally signed order.





46

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire,

Advocates.

versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Ravi Prakash, CGSC with Ms.
	Astu Khandelwal, Advocates for
	UOI.
	Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

47

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI.

Mr.Agrim Arora, Advocates.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 4 of 47

This is a digitally signed order.





48 +

W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR.

..... Petitioners Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Advs.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj, Advocates for R-1.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

49

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Ravi Prakash, CGSC with Ms.
	Astu Khandelwal, Advocates for
	UOI.
	Mr. Anurag Ahluwalia, CGSC for
	UOI.
	Mr.Farman Ali with Ms.Usha Jamnal
	and Mr.Krishan Kumar, Advocates
	for R-2 & 3.
	Mr. Vivek Gurnani, Mr. Sanjeev
	Menon, Ms. Abhipriya Rai and Mr.
	Vivek Gaurav, Advocates for NAA
	and DGAP.

50 +

W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Page 5 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for UOL. Mr.Farman Ali. Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2 & 3 Mr. Vivek Gurnani, Advocates for NAA and DGAP.

51

W.P.(C) 11253/2019 & CM APPL. No.46337/2019 +

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Mr. Tarun Gulati, Sr. Advocate with Through: Mr.Sparsh Bhargava with Ms.Ishita farsaiya, Advocate.

Versus

UNION OF INDIA & ORS. Respondents Mr. Viraj R. Datar, Sr. Advocate with Through: Mr. Nitish Chaudhary, Advocate for R-1 with R-1 present-in-person. Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam, Advocates for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for UOL.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

52 +

W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner Mr.Abhishek Choudhary, Advocate. Through:

Page 6 of 47

This is a digitally signed order.





Versus

UNION OF INDIA & ORS. Respondents Mr.Ruchir Mishra, Mr. Mukesh Kr. Through: Tiwari, Ms. Reba Jena Mishra, Advocates for UOI. Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla. Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 12717/2019 BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Through:

h: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus UNION OF INDIA & ORS. Through: M

..... Respondents

Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

54

53

+

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI.

Page 7 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

55

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for

With Adarsh Kumar, Advocate for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Monon Ma Abbipriva Bai and Mr.

Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

56 +

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates. Versus UNION OF INDIA & ORS. Respondents Through: Mr. Manish Mohan, CGSC with Mr.

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, Advocate.

Page 8 of 47

This is a digitally signed order.





Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

57

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES

Through:

..... Petitioner

Mr.Sumit K Batra, Mr. Manish Khurana, Ms. Priyanka Jindal Advocates.

Versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr.Sushil Kumar Pandey, SPC with Mr. Neha Yadav, Mr. Kuldeep Singh, Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

Mr.Satyakam, ASC with Mr. Pradyut Kashuyap,Advocate for GNCTD. Mr. Ashish Verma and Mr. Debopriya Moulik, Advocates

58

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES	Petitioner
Through:	Mr. R. Jawahar Lal, Mr. Siddharth
	Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate. Mr. Vivek Gurnani, Mr. Sanjeev

Page 9 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

59

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD

IA PVT. LTD Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Advs.

Versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI. Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for R-2 & 3.

60

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Sachdeva

jat Bose with Mr.Ankit

Sachdeva and Ms. Shohini Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with Mr.Zubin Singh and Mr. Debar Chan De, Advocates for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

61

+ W.P.(C) 10932/2020 & CM APPLs.34237-34238/2020 and 8172/2022

M/S EMAAR MGF LAND LT	D		•••	Petitic	oner	
Through:	Through: Mr. V. L		Lakshmi	Lakshmikumaran,		Ms.
	Chara	anya	Lakshmi	Kumar	an,	Ms.
	Apek	sha	Mehta,	Ms.	Uı	nang

Page 10 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27



Versus

Through:

UNION OF INDIA & ORS.



Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

..... Respondents

Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and DGAP.

62

+ **W.P.(C) 1171/2020** IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr. U.A. Rana and Mr. Himanshu Mehta. Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Vivek Gurnani, Advocates for NAA and DGAP. Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advoctates for UOI

63

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner Through: Mr.Prakash Kumar and Ms. Rashmi Singh, Advocates

Versus

..... Respondents

Through:

Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam, Advocates for UOL

Page 11 of 47

This is a digitally signed order.

UNION OF INDIA & ORS.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Ms.Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5 Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.

Vivek Gaurav, Advocates for NAA and DGAP.

64

+W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner V. Through: Mr. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents Mr. Vikram Jetly CGSC and Ms. Through:

Shreya Jetly, Adv. for UOI/R-1 Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

65 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Through: Respondents

Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam, Advocates for UOL Mr. Vivek Gurnani, Advocates for

Page 12 of 47

This is a digitally signed order.





NAA and DGAP.

Mr. Aman Malik, Advocate for R-2 & 3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

66 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

..... Petitioner

ASTER INFRAHOME PVT LTD Through: M

Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr. Rajesh Kumar SPC with Ms. Through: Mishika Pandita and Mr. Shivam, Advocates for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for **R-4**. Mr. Samir Malik, Advocate for R-2 and 3

67

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.

Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay

Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Aman Malik, Advocate for R-2 &

Page 13 of 47

This is a digitally signed order.





3/NAA. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

68 +

W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD Petitioner Lakshmikumaran, Through: Mr. V. Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus UNION OF INDIA & ORS. Respondents Through:

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

69

W.P.(C) 2742/2020 & CM APPL. No.9552/2020 +..... Petitioner ACME HOUSING INDIA PVT. LTD. Through: Mr.Prateek Bansal, Advocate.

Versus

70 +	UNION OF INDIA & ORS. Through:	Respondents Mr.Samir Malik, Advocate for R-2 & 3. Mr. Vivek Gurnani, Advocates for NAA and DGAP.			
	W.P.(C) 3737/2020 PHIILIPS INDIA LIMITED. Through:	Petitioner Mr.Shashank Shekhar with			
	Versus	Mr.Siddharth Rajkonwar, Advs.			
	UNION OF INDIA & ORS. Through:	Respondents Mr. Vipul Agrawal, Standing Counsel			

Page 14 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





with Mr. Gaoraang Ranjan, Advocates for Revenue. Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7. Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

71

W.P.(C) 3910/2020 +

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Mr. Kamal Sawhney, Mr.Deepak Through: Thackur and Ms. Aakansha Wadhwani, Advocates

Versus

UNION OF INDIA & ORS Respondents sMr. Vivek Gurnani, Advocates for Through: NAA and DGAP. Mr. Vikramaditya Bhaskar, Adv. Mr.Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

72 +

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Mr. Puneet Agarwal, Mr. Premkand Through: Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus UNION OF INDIA & ORS. Respondents Mr. Vivek Gurnani, Advocates for Through: NAA and DGAP.

Page 15 of 47

This is a digitally signed order.





Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5 Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7. Mr. Abhishek Saket, Advocate.

73

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS. Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

74 +

W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA AND ORS & ORS. Respondents Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia

and Ms.Ria Khanna, Advocates for R-1.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 16 of 47

This is a digitally signed order.





Ms.

W.P.(C) 4348/2020 +

APEX MEADOWS PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Charanya Lakshmi Kumaran, Ms. Apeksha Mehta. Ms.

Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Ms. Neha Malik, Standing Counsel Through: with Mr. Sahil Malik for NAA and DGAP. Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

76

+W.P.(C) 4375/2020

M/S PATANJALI AYURVED	D LTD Petitioner
Through:	Mr. Priyadarshi Manish, Mrs. Anjali
	Jha Manish, Mr.Saksham Garg and
	Ms.Ankita, Advs.
Versus	
UNION OF INDIA & ORS.	Respondents

Through:

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

77

W.P.(C) 4516/2020 +

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner Mr.Tarun Gulati, Sr. Advocate with Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Page 17 of 47

This is a digitally signed order.





Advocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Vivek Gurnani, Advocates for
	NAA and DGAP.
	Mr.Farman Ali with Ms.Usha Jamnal
	and Mr.Krishan Kumar. Advocates

for UOL

78

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES Through:

Versus UNION OF INDIA & ORS. Through:

..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

..... Respondents

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr. Ravi Chawla, Standing Counsel for NAA with Mr. Himanshu Sood, Advocate

79 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner Through: Mr.Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates Versus UNION OF INDIA & ORS. Respondents Mr.Farman Ali with Ms.Usha Jamnal Through: and Mr.Krishan Kumar, Advocates for UOL

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

Mr.Rony John, Mr.Piyush Swami and

Page 18 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

Mr.Agrim Arora, Advocates.

80 +W.P.(C) 4957/2020 WHIRLPOOL OF INDIA LTD Petitioner Through: Lakshmikumaran, Mr. V. Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Versus

UNION OF INDIA & ORS. Through: Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

81

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner Through: Mr. Monish Panda with Mr.Mrinal Bharat Ram. Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for UOI. Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar, Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr.

Page 19 of 47

This is a digitally signed order.





Vivek Gaurav, Advocates for NAA and DGAP.

82

+

W.P.(C) 5798/2020 RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr. Anil Soni, CGSC for UOI with Mr. Devvrat Yadav, Advocate. Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for 5 and 6 Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3

83 +

W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD..... PetitionerThrough:Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Ms.
Apeksha Mehta, Ms. Umang
Motiyani, Mr. Yogendra Aldak with
Mr.Agrim Arora, Advocates.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal. Advocate for

Astu Khandelwal, Advocate for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr. Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

Page 20 of 47

This is a digitally signed order.





Mr. Satish Kumar, Sr. Standing Counsel.

84 +

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner Through: Mr. Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal & Mr. Rochit, Advocates

Versus

UNION OF INDIA & ORS. Through: Mr

..... Respondents Mr.Vivek Goyal, Senior Panel Counsel, UOI with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

85

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

and DGAP.

Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates Mr. Tushar Jarwal, Mr. Rahul Sateeja, Mr. Pranav Bansal and Mr. Sanyam Agarwal, Advocates

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

86

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Ms.

Page 21 of 47

This is a digitally signed order.





Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus UNION OF INDIA & ORS. Through:

..... Respondents

Ms.Aakanksha Kaul, Advocate for NAA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

87 +

W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Versus

Respondents Farman Ali, Advocate with Krishan Kumar and Ms.Usha
nnal, Advs. for UOI
Vipul Agrawal, Standing Counsel
h Mr. Gaoraang Ranjan,
vocates for Revenue.
Vivek Gurnani, Mr. Sanjeev
non, Ms. Abhipriya Rai and Mr.
vek Gaurav, Advocates for NAA DGAP.

Advocates.

88

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Page 22 of 47





Through: M

Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar,Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

89 +

W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner Through: Mr. V. Lakshmikumaran. Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus UNION OF INDIA & ORS. Respondents Through: Mr.Satish Kumar, Sr.standing counsel Ms.Vaishali Goval with and Mr.Dhruv, Advocates for R-1. Mr.Ashwini Chawla, Adv. for R-2 & R-3. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

90

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR. Petitioners Through: Mr. V. Lakshmikumaran, Ms.

Page 23 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Kirtiman Singh, CGSC, Mr.Waize Ali Noor, Mr. Varun Rajawat, Mr. Varun P Singh, Mr. Kartik Baijal and Mr. Aryan Agrawal, Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

91 +

W.P.(C) 9931/2020 M/S NIRALA PROJECT PVT LTD. Petitioner Mr. Puneet Agarwal, Mr. Premkand Through: Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates Versus UNION OF INDIA & ORS. Respondents Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI Ms. Aakanksha Kaul. Advocate. Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

92

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP	//S S3 BUILDWELL LLP			Petitio	oner
Through:	Mr. Pun	eet Aga	rwal, 🛛	Mr. F	remkand
-	Pal, Mr	Ketan	Jain,	Mr.	Tanmay

Page 24 of 47

This is a digitally signed order.





Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus UNION OF INDIA & ORS. Respondents Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates

for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

93

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Through: Ms.Aakanksha Kaul, Advocate for NAA Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Advocates for NAA and DGAP.

94

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner Through: Mr.Kunal Vajani with Mr.Kunal Mimani, Mr.Kartikey Bhatt and Mr. Abhinav Jain,Advs. Versus

UNION OF INDIA & ORS. Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr.Aman Malik, Advocate for R-2 & R-3. Mr.Aditya Singla, Sr. Standing Counsel for R-4/CBIC with Mr. Raghav Bakshi and Mr. Ritwik Saha,

Page 25 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Advocates for CGST Mr. Vivek Gurnani, Advocates for NAA and DGAP.

95

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Through:

..... Petitioner Mr.Rohan Shah, Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus UNION OF INDIA AND ORS. Respondents Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Mr. Sachin Singh and Ms. Chaahat Khanna, Advs. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

96

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner Through: Mr. Rohan Shah, Advocate Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman and Mr. S. Rajan, Advocates for LIOI

Advocates for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

97

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021 ANAND RATHI Petitioner

Through:

Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI. Mr.Aman Malik, Mr.Vijay Kumar

Page 26 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA and DGAP Mr.Yunus Malik. Advocate for NAA & DGAP/R-2 and 3 RAYMOND CONSUMER CARE LTD. Petitioner Mr. V. Lakshmikumaran. Ms. Through: Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus UNION OF INDIA & ORS. Respondents Prakash, CGSC with Through: Ms.Amrita Mr.Vishal Ashwani Mehta, Advocate for UOI Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP. W.P.(C) 1765/2021 Petitioner Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs. Versus Respondents Mr.Rishabh Sahu with Mr. Sameer Through: Sharma Advs. for UOI. Mr.Ashwini Chawla, Adv. for R-2 & 3. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

Page 27 of 47

98

+

W.P.(C) 1593/2021 & CM APPL. No.4529/2021

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27

99 +

M/S LE REVE

UNION OF INDIA & ORS.





100 W.P.(C) 1766/2021 +

> NEEVA FOODS PVT. LTD Through:

..... Petitioner Mr.Vipin Mr.Nikhil Gupta, Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents Mr. Aditya Dewan, Advocate Through: Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

101

W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021 +

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner Mr. Abshishek A. Rastogi Through: and Mr.Pratyush Prava Saha, Advocates. Versus UNION OF INDIA & ORS. Respondents

Through:

Mr. Aditya Dewan, Advocate Ranjan Mr.Satya Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

102

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021 +

M/S SUB WEST RESTAURANTS LLP Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents Mr. Anshuman, Sr.Panel Counsel Through: with Mr. Piyush Ahluwalia, Advocate for R-1. Mr.Aditya Dewan, Advs. for R-

Page 28 of 47

This is a digitally signed order.





3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

103

+ W.P.(C) 2440/2021

BONNE SANTE

Through:

..... Petitioner

Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Through: Ms. Pratima N. Lakra, CGSC with Ms. Vrinda Baheti and Mr. Kashish G. Baweja, Advocates for UOI. Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

104

+

W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Vivek Gurnani, Advocates for NAA and DGAP. Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Page 29 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Mr.Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Vivek Gurnani, Advocates for NAA and DGAP.

106

105

+ W.P.(C) 2897/2021 ITC LIMITED & ANR. Petitioners Through: Mr.Ajay Aggarwal, Advocate Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOL

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

107 +

W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner Through: Mr. Monish Panda with Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates.

Page 30 of 47

This is a digitally signed order.





Mr.Yunus Malik, Advocate for NAA & DGAP/R-2 and 3 Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

108

W.P.(C) 3254/2021 +GILLETTE INDIA LTD

Through:

..... Petitioner

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1

109

+

W.P.(C) 3306/2021 PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Ms. Mr. V. Lakshmikumaran, Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr. Ripu Daman Bhardwaj, CGSC Through: with Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj, Advocates for R-1. Mr.Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 31 of 47

This is a digitally signed order.





110

W.P.(C) 3327/2021

+PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner

- Through:
- Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Senior Mr.Vivek Goyal, Panel Counsel, UOI with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh,

Advocates for R-1. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

111

W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021 +

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner Ms.Ruby Singh Ahuja, Ms. Kritika Through: Sachdeva, Mr. Jappanpreet, Advocates

Versus

UNION OF INDIA & ORS. Respondents Ms. Pratima N. Lakra. CGSC with Through: Ms. Vrinda Baheti and Mr. Kashish G. Baweja, Advocates for UOI. Mr. Vinod Diwakar, CGSC with Mr.Vishal Kumar Singh and Mr.Olson Nair, Advs. for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 32 of 47

This is a digitally signed order.





112 +	W.P.(C) 3867/2021	
	M/S ELECTRONICS MART Through:	
	Versus	in Roome Homsheet, Fieros.
	UNION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr. Ripu Daman Bhardwaj, CGSC for UOI Mr. Yunus Malik, Advocate for NAA & DGAP/R-2 and 3 Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA
113 +	W.P.(C) 4600/2021	and DGAP.
	INOX LEISURE LIMITED. Through:	Petitioner Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.
	Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj, Advocates for R- 1. Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 33 of 47

This is a digitally signed order.





114 + **W.P.(C) 4789/2021**

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate

Mi. Kipu Dahlah Bhaldwaj, COSC with Mr. Kushagra Kumar, Advocate for R-1.
Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.
Mr. Manas Bhatnagar, Advocates for

R-4.

115

115		
+	W.P.(C) 4794/2021 & CM A	PPL. 14802/2021
	YELLOW SUN RESTAURA	NTS
	PRIVATE LIMITED	Petitioner
	Through:	Mr. Nikhil Gupta, Mr. Vipin
	C	Upadhyay, Mr. Prince Nagpal & Mr.
		Rochit, Advocates.
	Versus	<i>,</i>
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr. Ajay Kumar Pandey, SPC for UOI with Mr. Rajat Choudhary, Advocate for R-1/UOI
		Mr. Vivek Gurnani, Advocates for
		NAA and DGAP.
116		
+	W.P.(C) 6337/2021 & CM A	PPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay

Page 34 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Kunal Sharma, Sr. Standing Counsel with Mr. Shubhendu

Bhattacharya, Adv. Mr.Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil Masiya, Advocates for R-1 Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

117

W.P.(C) 997/2021 & CM No.2721/2021 +

M/S MAN REALTY LTD & ANR. Petitioners Lakshmikumaran, Through: Mr. V. Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Ms. Mehta, Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Advocate Mr.Farman Ali, with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

118

W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022 +

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents Mr.Kamal Jha. SPC with Through: Kant

Mr.Avinash Singh, Advocate for R-

Page 35 of 47

This is a digitally signed order.





1/UOI.

Mr.Abhishek Saket, Advocate for UOL.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for R-5& 6.

Mr.Varun Sharma, Advocate for the complainant.

Mr. Pawan Upadhyay, Mrs. Sharmila Upadhyay, Ms. Supriya R. Pandey, Advocate for R-4

119

W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022 +

L OREAL INDIA PRIVATE LIMITED Petitioner Lakshmikumaran, Through: Mr. V. Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Ms. Uma Prasuna Bachu, Sr.PC with Through: Ms.Poonam, GP for R-1. Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

120

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 +M/S SWATI REALTY

Through:

..... Petitioner

Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus UNION OF INDIA & ORS. Respondents Mr. Sandeep Vishnu, Advocate for Through: UOL.

Ms. Suruchi Suri, Advocate with Mr.Mayur Narang, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta

Page 36 of 47

This is a digitally signed order.





Mittal, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for 5 and 6 Mr. Vivek Gurnani, Advocates for NAA and DGAP.

121

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner Through: Mr. Krishnamohan K Menon, Ms Parul Sachdeva & Ms. Yamini Sharma, Advocates Versus

UNION OF INDIA AND ORS Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

122

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LL	Р		P	etitioner
Through:	Mr.Krishna	D	ev Jaga	rlamudi,
	Advocate	with	Mr.N.Sai	Vinod,
	Advocate.			

Versus

UNION OF INDIA & ORS. Through: Mr.Jatin, Sr.Panel Counsel with Ms.Chetanaya Puri, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for 4

123

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022 M/S DLF LIMITED Petitioner Through: Mr. V. Lakshmikumaran, Ms.

Page 37 of 47

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 15/05/2025 at 11:36:27





Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1.

Mr. Vipul Agrwal, Adv. for NAA/DGAP

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal, Advocates for R-5.

124

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Through:

..... Petitioner

Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo, Advocates.

Versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Sushil Kumar Pandey, Mr. Neha

Yadav, Mr. Kuldeep Singh, Advocates for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Subham Kumar, Advocate for Respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

Page 38 of 47

This is a digitally signed order.





125 + **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner Through: Mr. Tarun Gulati, Senior Advocate with Mr.Kishore Kunal and Ms.Ankita Prakash & Mr. Anuj Kumar, Advocates.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Sushil Kumar Pandey Advocate

for UOI. Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam, Advocates for UOI.

Mr. Vivek Gurnani, Advocates for NAA and DGAP.

126

+

W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR

..... Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus UNION OF INDIA AND ORS Through: Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

127

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr.Akshay Kumar, Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS Respondents Through: Mr.Sushil Kumar Pandey with

Page 39 of 47

This is a digitally signed order.





Mr.Kuldeep Singh, Advocates for UOI. Mr.Rakesh Kumar. CGSC with Mr.Sunil, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

128

+

W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES Petitioner PRIVATE LIMITED Mr. Tushar Jarwal, Mr. Rahul Sateeja Through: with Mr.Pranav Bansal and Mr. Sanyam Agarwal, Advs.

Versus

..... Respondents

UNION OF INDIA & ORS. Mr.Vijay Joshi, Senior Panel Counsel Through: Mr. Shubham Chaturvedi, with Advocate for R-1.

> Mr. Vivek Gurnani, Advocates for NAA and DGAP.

> Mr.Anurag Ojha, Sr.Standing Counsel with Mr. Subham Kumar, Advocate for R-5.

> Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari, Advocate for GST.

129

+

W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus

UNION OF INDIA & ORS. Respondents Mr. Vivek Gurnani, Advocates for Through:

Page 40 of 47

This is a digitally signed order.





NAA and DGAP.

130

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr.

Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Through: Mr. Jatin Singh, SPC for UOI. Mr. Manish Kumar, Sr. Central Govt. Counsel with Mr. Lalan Kumar, Advocate Ms. Anushree Narain and Ms. Simran Kumari, Advocates for GST Mr. Vivek Gurnani, Advocates for NAA and DGAP.

131

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner Through: Mr.Tarun Jain with Mr.Divyansh Singh, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr.Sanjay Kumar. SPC for R-1. Mr. Vivek Gurnani, Advocates for NAA and DGAP. Mr.Sumit Gaur, Advocate for R-6, 7, 9, 11, 12, 13, 14 & 15.

132

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022 M/S NANDI INFRATECH PVT LTD Appellant Through: Mr.Sandeep Chilana, Advocate with

Page 41 of 47

This is a digitally signed order.





Mr.Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma, Advocates

Versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Anushree Narain and Ms.Simran Kumari, Advocates for GST. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

133

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA

Through:

..... Petitioner

Mr.Bharat Rai Chandani, Advocate with Mr.Deepak Kumar Khokhar, Advocate.

Versus

UNION OF INDIA & ORS. Through: Mr. Chiranjeev Kumar, Mr.Mukesh Sachdeva, Advocates for R-1. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

134

+ W.P.(C) 16935/2022 & CM APPL.53667/2022 NEW WORLD REALTY LLP Through: Mr. Kumar Visalaksh,

LP Petitioner Mr. Kumar Visalaksh, Mr. Udit Jain Mr. Arihant Tater and Mr.Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Respondents Through: Mr. Sushil Raaja, SPC for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 42 of 47

This is a digitally signed order.





135

+ W.P.(C) 17010/2022 & CM APPL.53925/2022 WADHWA REALTY PVT LTD.

TY PVT LTD. Petitioner Through: Mr. Kumar Visalaksh, Mr. Udit Jain and Mr.Ajitesh Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS Respondents Through: Mr. Neeraj, SPC with Mr. Vedansh Anand, Mr. Rudra Paliwal, Mr. Mahesh Kumar Rathore Advs for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

136

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Ms. Ishita Farsaiya, Mr. Apoorv Shukla, Ms. Prabhleen Kaur, Ms.Vanshika Tanjeja, Advocates. Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Jatin Singh, Advocate for R-1. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

137

+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with Mr. Shaunak Kashyap, Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Ms. Archana Surve, Advcoate for R-1

Page 43 of 47

This is a digitally signed order.





to 4 Mr. Ravi Prakash, CGSC, UOI with Mr. Archana Surve, GP. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

138

+W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Mr. Puneet Agarwal, Mr. Premkand Through: Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Rakesh Kumar, CGSC with Through: Mr.Sunil, Advocate for UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

139

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED	Petitioner
Through:	Mr. Rohan Shah with Mr. Bharat
	Raichandani, Mr. Deepak Kumar
	Khokhar, Advocates.
versus	

UNION OF INDIA & ORS. Respondents Through: Mr.Abhishek Saket, Advocate for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

140

W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023 +

M/S ATS TOWNSHIP PVT. LTD. Petitioner Mr. Puneet Agarwal, Mr. Premkand Through: Pal, Mr. Ketan Jain, Mr. Tanmay

Page 44 of 47

This is a digitally signed order.





Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA AND ORS Respondents Prakash. CGSC with Through: Mr. Ravi Ms.Astu Khandelwal, Adv. for R-1 (UOI). Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi Kambri. Advocates for UOI. Standing Ms. Anushree Narain. Counsel with Ms. Simran Kumari, Advocate for R-2, (CBIC). Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

141

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner Through: Mr.Vineet Bhatia, Advocate with Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma and Mr.Bipin Punia, Advocates.

Versus

UNION OF INDIA AND ORS Respondents Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI. Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI. Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari, Advocate for R-2, (CBIC). Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Page 45 of 47

This is a digitally signed order.





Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI

142

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PV'	ΓLTD. (FOR	MERLY, BHAI	RTIYA
CITY DEVELOPERS PVT LT	D.)	I	Petitioner
Through:	Mr.Abhishek	A Rastogi, M	As. Pooja
	M. Rastogi,	Ms. Meenal	Songire,
	Advocates.		
Versus			

UNION OF INDIA AND ORS Respondents Through: Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

143

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner Through: Mr. Puneet Agarwal, Mr. Premkand Pal, Mr. Ketan Jain, Mr. Tanmay Mangal, Mr. Vivek Vaibhav and Mr. Chetan Kumar Shukla, Advocates

Versus

UNION OF INDIA AND ORS Respondents Through: Mr. Anshuman and Mr. Piyush Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate. Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Page 46 of 47

This is a digitally signed order.





144

+

%

W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUC	ГD	Petitioner	
Through:	Mr.Bharat	Raichandani	i with
	Mr.Deepak	Kumar	Khokhar,
	Advocates.		
Versus			
		Dee	nondont

UNION OF INDIA

..... Respondent

Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI. Mr. Sushil Raaja, SPC for UOI Mr. Vivek Gurnani, Advocates for NAA and DGAP.

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

<u>ORDER</u> 03.04.2024

1. Mr. Zoheb Hossain, learned counsel for the respondents is stated to be on his legs in Court No.25.

2. In the interst of justice, re-notify on 25th April, 2024 at 02:30 p.m.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

APRIL 3, 2024 AS

Page 47 of 47

This is a digitally signed order.